

List of cases where Case Management Hearing was held during the month of October-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	CENTRAL	CS COMM-6/2023	CANARA BANK VS. SANJAY KUMAR KESARI	ANUJ AGGARWAL AND MS. K. KIRAN	02.01.2023	06.10.2023
		CS COMM-769/2023	POONAM AGGARWAL VS. JAGDISH	BHASKAR TIWARI AND MANOJ KUMAR	09.05.2023	10.10.2023
		CS COMM-968/2022	SIEGENIA INDIA PVT. LTD. VS. BANGALORE SADANANDA SHASHIKANT	SH. D. VERMA AND PARDEEP BHARDWAJ	29.03.2022	25.10.2023
		CS COMM-4410/2021	SURINDER SINGH ARORA VS. SUMAN DUA	PARTH MAHAJAN AND SURENDRA KUMAR	29.10.2021	25.10.2023
		CS COMM-336/2023	VDR COLORS & CHEMICALS LTD. VS. SHREE JAGDAMBA DYEING	AMARJEET RAI AND RAJ VARDHAN	23.02.2023	26.10.2023
		CS COMM-1845/2022	PUNJAB NATIONAL BANK VS. HYDRO FABET TECHNOMECH INDIA LTD.	ADITI GUPTA AND DHARAMJE	21.07.2022	26.10.2023
2	CENTRAL	CS(COMM)976/2021	LAXMI REMOTE VS. PRATHAP CHANDRAN NAIR	MANISH BATRA & NIKHIL S. NAIR	22-03-2021	11-10-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS(COMM)2171/2022	PRAKASH VATS RAJESH KUMAR VS	SH TARUN AGGARWAL & KAMLESH UNIYAL	14-09-2022	10/12/23	
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM)264/2023	NARESH GUPTA VS SHUBHAM	yogesh k verma	14.02.2023	05.10.2023
			CS(COMM)277/22	CANARA BANK LTD VS PREM CHAND	pranjay sharma	01.10.2022	12.10.2023
			CS(COMM)12/2023	ESCON INTERNATIONAL VS GAURAV	manish singhal	02.01.2023	17.10.2023
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS(COMM)161/2023	PUNJAB & SINDH BANK VS. RAJANI	GAURAV	25.01.2023	18.10.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	2674/2022	CORONA REMEDIES VS VANDANA GUPTA	ANURAG KUMAR	13-12-2022	16-11-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		2163/2022	M/S AVK MARKETING VS M/S SHIVALIK LAMINATES	NEERAJ GUPTA	13-09-2022	31-10-2023
		2305/2022	PANKAJ ARORA VS MCD	SATENDRA SINGH	10-10-2023	16-11-2023
		2175/2022	UMESH TYAGI VS MCD	DEEPANSHU KHATIR	14-09-2022	06-11-2023
		2578/2022	DAVINDER ANAND GAURAV MITTAL	NEERAJ VSTYAGI	29-11-2022	17-11-2023
		2635/2022	M/S AR PAPERS VS OLYMPIC CARDS	GS GANGWAN	05-12-2022	09-11-2023
		2219/2022	HITAISHI PUBLISHERS VS SATPAL SHARMA	RD CHAUHAN	21-09-2022	29-11-2023
		4910/2021	RADHA KASERA VS RAM JAISWAL	PARMOD KUMAR	24-11-2021	08-12-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS COMM 1264/2019	PREM KHARBANDA VS M/S UPKAR STATIONARY	RAJEEV KAPOOR	22.07.2019	20.10.2023
			CS(COMM) 929/2021	DAVINDER WALIA VS CIGNA TTK HEALTH INS. CO. LTD.	ROHIN PANDE	17.03.2021	27.10.2023
			CS(COMM) 834/2022	RAJENDER WALIA VS NDMC & ORS.	S.K. SINGH	07.03.2022	30.10.2023
			CS(COMM) 940/2023	UMESH TYAGI VS MCD	AKHIL RANA	08.06.2023	31.10.2023
			CS(COMM) 977/2023	UMESH TYAGI VS MCD	AKHIL RANA	01.07.2023	31.10.2023
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central		NAROMA TEXTILES IMPEX PVT. LTD. Vs ANKUR TEXTILES	MANJU JAIN	05-04-2022	04-10-203

Sr. Court No.	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CANARA BANK Vs M/S SONTEK ELECTRONICS THROUGH ITS PROP.SH.	VIPIN	10-03-2023	11-10-2023
			MINT CLOTHINGS CO. Vs S.S. GARMENTS AND Anrs.	DEEPAK SHARMA	03-12-2023	12-10-2023
			R.C.K LEASING AND FINANCING PVT. LTD. Vs MANISH KUMAR	MEENU DILAWARI	27-09-2019	13-10-2023
			ASHA RAM AND SONS PVT. LTD. Vs SHREE KRISHNA KANISHK	YASPAL	22-10-2021	16-10-2023
			M/S STAR EDUCATIONAL BOOKSDISTRIBUTOR PVT.LTD. Vs	YOGENDER GAUTAM	17-03-2023	16-10-2023
			SMT. SHEELA J.C. DEVI Vs M/S AMBUJ HOTEL AND REAL ESTATE PVT. LTD.	J.C. MAHINDRO	18-04-2022	16-10-2023
			ARUN NARULA Vs ABHINAV AGGARWAL	DHARMENDER CHAUDHARY	25-09-2019	19-10-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
			TAJ PRESS Vs SHALINI JAIN PROP M/S NURTURE INDIA PUBLICATION	MOHIT JCHAWLA	29-10-2021	26-10-2023	
			ORIENT LINKS PVT LTD Vs SHRI PRADEEP GUPTA PROPRIETOR OF RENU ENTERPRISES	SURAJ CHANDEL	19-01-2023	30-10-2023	
			BANK OF BARODA Vs SHREE BALAJI TEXTILE	VIJETA OHERI	24-05-2023	31-10-2023	
			M/S. JAINSONS LIGHTS PVT. LTD. Vs M/S. HINDUSTAN MILLENNIUM POOLS PVT. LTD.	B.S. TIWARI	23-02-2023	31-10-2023	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)1459/2019	SUN POLYBAG PVT LTD VS POLYLON FABRICS PVT LTD	DEEPAK JAIN	06.08.2019	27.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/1634/2022	M/S SHAKTI TRADING CO. V/S M/S JES & BEN GROUPO	PANKAJ VERMA	02.07.2022	31.10.2023
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL			
14	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL			
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL			
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL			
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL			

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
19	West	NIL					
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)26/2023	MRS AKLIMA REHMAN PROP. A. R. BUILDERS Vs METCON INDIA REALTY	VIBHOR GARG	06.01.2023	10.10.2023
			CS (COMM.)/623/2022	SWIFT SECURITAS PVT LTD Vs ANANT RAJ PROJECTS LIMITED	NIKHL FERNANDES	15.07.2022	12.10.2023
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 12 / 2021	PUNJAB NATIONAL BANK Vs M/S SHEKHAR TRADE	MR. INDIRA NARAINA	08.01.2021	21.10.2023
			CS (COMM.) 813 / 2022	LEVI STRAUSS & COMPANY VS. M/S. S. S. ELECTROWORKS PVT. LTD.	MR. J. K. CHAWLA	24.09.2023	19.10.2023
			CS (COMM.) 373 / 2022	PUMA SE Vs TEJASVI MANGLA	MS. AISHANI SINGH	22.04.2022	09.10.2023
			CS (COMM.) 433 / 2022	CORROSION ENGINEERS PVT LTD Vs M/S KUNDAN PRECISION	MR. PALLAV GUPTA	19.05.2022	11.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM.) 716 / 2022	STATE BANK OF INDIA Vs NARENDER KUMAR	MR. PRAHLAD	22.08.2022	14.10.2023
		CS (COMM.) 656 / 2021	HT MEDIA LTD Vs ALBURT MEDIA PVT LTD	MR. AMIT BAJAJ	22.12.2021	18.10.2023
		CS (COMM.) 771 / 2022	ASHOK KUMAR JONWAL PROP. M/S DAKSH INTEGRATED LOGISTICS Vs M/S TRINITY	MR. ANOOP KANDARI	08.09.2022	20.10.2023
		CS (COMM.) 968 / 2022	BURBERRY LIMITED Vs RAJESH KUMAR	MR. KAMAL NARESH	27.03.2019	25.10.2023
		CS (COMM.) 317 / 2022	PROGRESSIVE LCD VISION PRIVATE LIMITED Vs SH. AJAY TANWAR	MR. K. SUNIL	01.04.2022	31.10.2023
		CS (COMM.) 17 / 2022	RADIANCE PROM PACKAGING PRIVATE LIMITED Vs SHEERAZ	MR. RAHUL MEHTA	04.01.2023	31.10.2023
		CS (COMM.) 63 / 2023	EXPO FREIGHT (P) LTD. Vs GXPRESS SOLUTIONS (INDIA) PVT. LTD.	MR. M. ASIF KHAN	27.01.2023	31.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM.) 841 / 2022	VIJAY KUMAR GUPTA VS. PRABHAT KUMAR	SH. AVIRAL MITTAL	13.10.2022	31.10.2023
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 NEW DELHI	CS (COMM.)/580/2021	SCHENKER INDIA PVT. LTD. Vs. WHILEFIELDS OVERSEAS LTD.	MS. RADHA BANSOD	08-12-2021	25-10-2023
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 SOUTH	CS (COMM)482/23	RAM MEHAR BHATI Vs. MEDISURE INC	Sh Vinay Chadha	19.08.2023	21.12.2023
		CS (COMM)229/21	ARVEE TRADING COMPANY Vs. ISHANT ARORA	Sh. Sanjeev Narang	05.08.2021	23.11.2023
		CS (COMM)553/22	ALGORT TECHNO SOLUTIONS PVT LTD Vs. SKY CONSTRUCTION COMPANY	Sh. Vikrant Sharma	21.09.2022	07.12.2023
		CS (COMM)260/23	SKY CONSTRUCTION COMPANY Vs. ALGORT TECHNOSOLUTIONS PVT LTD	Sh. Lakshay Chaprana	02.05.2023	07.12.2023
		CS (COMM)302/23	SOULGENIE HEALTH PATHWAYS LLP Vs. M/S G. D.BROTHERS	Sh. Saran Mittal	19.05.2023	04.12.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	IFFCO MC CROP SCIENCE PVT LTD VS IFFDC PILAKHUA THRU. ITS	SHUBHAM SAIGAL	05.04.2023	10.10.2023
			DEL TRADE INTERNATIONAL VS AMBROSIA DRUGS PVT LTD	SANDEEP JINDAL	20.05.2023	11.10.2023
			PUNJAB NATIONAL BANK VS SUSHANTA SAHA TRADER	VINEET MUDGAL	21.03.2022	16.10.2023
			CANARA BANK VS SMT. GEETA DEVI @ SINGHAL	ESHU CHAUDHAR	11.01.2023	18.10.2023
			M/S VIJAY KUMAR VS DEDICON ENGINEERING PVT LTD AND ORS	SH. PANKAJ BHARDWAJ	14.03.2023	26.10.2023
			SPAY TECHNOLOGY PRIVATE LIMITED VS SPAY FINTECH PVT LTD	SH. JASPREET SINGH	07.12.2023	25.10.2023
25	SH. SANDEEP YADAV	South	NIL			

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	CS (COMM)/289/2022	M/S DARSHANA AGRO VS M/S D LIQUID ENTERTAINMENT AND ORS.	ANIS MOHAMMA	02-05-2022	03-10-2023
			CS (COMM)/56/2023	PRAMILA RAI VS ALKASHEEL MALHOTRA	VIVEK SHEEL	01-02-2023	04-10-2023
			CS (COMM)/328/2022	FRATELLI WINES PVT. LTD. V/S MORNING STORES PVT. LTD.	MANISH DHIR	27-05-2022	05-10-2023
			CS (COMM)/630/2022	SAMRAT BEHL PROP. SAMRAT EHL'S PHOTOGRAPHY VS GARG	AMIT KHANNA	09-11-2022	13-10-2023
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
28	MS. NEELAM SINGH, DISSTRICK JUDGE	SOUTH-EAST	NIL				
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL				

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
30	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/COMM/132/19	M/S KAMDHENU CEMENT Vs/ P.D. YADAV	SH. MANISH GANDHI	07.06.2019	07.06.2019
			CS/COMM/189/22	P.D. YADAV Vs. M/S KAMDHENU CEMENT	SH. M. SHUSSAIN	09.12.2022	09.12.2022
31	SH. BHUPESH KUMAR	SOUTH-EAST	CS (COMM)/193/2022	STATE BANK OF INDIA Vs SURAJ PRAKASH	GAURAV PURI(P),	04-03-2022	19-10-2023
			CS DJ/549/2019	SUDERSHAN GAMBHIR Vs M/S FIRST MOMO FREE	H.D. ANEJA(P),	03-07-2019	20-10-2023
			CS (COMM)/174/2022	HIGH SPIRIT EXIM PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE Vs	ONKAR PANDEY(P),	23-02-2022	21-10-2023
32	MS NIRJA BHATIA	SOUTH-EAST	NIL				
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL				

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
34	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 12/2023	PUNJAB NATIONAL BANK VS. MOHD. ASIF	ADITI GUPTA VS. JK SINHA	11-01-2023	12-10-2023
			CS COMM.NO. 144/2022	KARTIK GUPTA VS. M/S SEABUCK AYURVEDA PVT. LTD.	SUDHIR GUPTA VS. MHASI KEDITSU	20-05-2022	06-10-2023
			CS COMM.NO.13/2023	M/S TELEBYTE PRODUCTS PVT.LTD.VS. M/S ROYAL PLAZA	DEV SAGAR VS. SANDEEP MITTAL	06-01-2023	06-10-2023
			CS COMM.NO. 350/2022	SPRING FOR MAINTENANCE SERVICES AND CONTRACTING COMPANY VS. CANARA BANK	SAURABH BHARGAVA VS. MANOJ CHAUHAN	18-11-2022	05-10-2023
			CS COMM.NO.11/2023	PUSHPENDRA SINGH	SINGH VS. SUDHIR GOSWAMI	23-03-2023	09-10-2023
			CS COMM.NO. 164/2023	SUMAN SHAHISTA & ANR.	BRIJESH KR. SHARMA VS. HAJI MOHD. YAMIN	09-05-2023	16-10-2023
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM 69/2023	NVPE CONSTRUCTIONNS LLP VS NEHA JAIN	SH. PRABHAT KUMAR	17-02-2023	20-10-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS COMM 327/2022	GOVERDHAN TRANSPORT CO. PVT. LTD VS NEW INDIA ASSURANCE CO. LTD.	SH. D.P. SHARMA	19-10-2022	20-10-2023	
		CS COMM 222/2020	RAIS KHAN VS AM COOL ENGINEERS AND CONSULTANTS	SH. DARSHAN PALIWAL	18-11-2020	20-10-2023	
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	CS(COMM) 51/2023	Canara Bank Vs Atiqur Rehman	Sh. Sanjeev Chopra	24-05-2023	06-10-2023
		CS(COMM) 50/2023	Tyagi Enterprises Vs AM Wevshop India Pvt. Ltd.	Sh. Reyazul Haque	18-05-2023	11-10-2023	
		CS(COMM) 37/2023	Dinesh Sharma Vs Imran Zia	Sh. M. S. Gupta	12-04-2023	17-10-2023	
		CS(COMM) 17/2022	Megh Meditech V/s Seaways Shipping	Sh. J.K.Tiwari	02-03-2022	19-10-2023	
		CS(COMM)-27/2023	ISHWAR CHAND ROHILLA VS. SHOW EFFECT ADVERTISMENT PVT LTD	KAPIL YADAV	24.01.2023	21.10.2023	

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS(COMM)-137/2022	M/S BHAVANI CLOTHING VS. M/S A.N. HOSIERY	NEELAM KUMARI MALIK	15.12.2022	30.10.2023	
37	SH. BRIJESH KUMAR GARG	Shahdara	CS (COMM)166/23	RAM RAJ TIWARI PROPRIETOR M/S ANMOL ENTERPRISES Vs. DELHI	Sh. Kumar Sushobhan	24-03-2023	11.10.2023
			CS (COMM)573/22	MANISH KUMAR GUPTA Vs. PREM ENGINEERING WORK	Sh. Manoj Kumar	15-10-2022	12.10.2023
			CS (Comm.) No. 666/22	Maps Creation Pvt. Ltd. vs. P.H. Shahul Hameed	Ms. Diya Rastogi,	29-11-2022	19.10.2023
			CS (COMM)701/22	CANARA BANK Vs. SH. PRADEEP KUMAR PROP. PANCHALELE CTICAL	Ms. Deepika Mishra	17-12-2022	25.10.2023
			CS (COMM)284/23	VAISH CHEM PVT. LTD. THROUGH SHRI MAYANK BANSAL Vs. SURYA	Sh. Mohit Khanna	29-05-2023	27.10.2023
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL				

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
39	SH. SURENDER S. RATHI	NIL				
40	SH. REETESH SINGH	CS (COM) 404/2022	BANK OF BARODA VS SHARDA RANI	Sh. Umesh Joshi	01-07-2022	03-10-2023
		CS (COM) 307/2022	MOHIT BUILDER DDA VS	Sh. G. L. Verma	02/05/2022	04/10/2022
		CS (COM) 158/2021	KRITI NUTRIENTS VS AMIT KUMAR	Sh. Vibhor Sethi	06-03-2021	05/10/2023
		CS (COM) 181/2022	MEENAKSHI IN STYLE VS BHARAT MILAP	Sh. Deepak Jinda	07/03/2022	06/10/2023
		CS (COM) 154/2023	VISHAL SPARK APPLIANCES VS	Ms. Tanya Goyal	21/03/2023	09/10/2023
		CS (COM) 508/2022	GODABARI AGRO MACHINERY VS P SQUARE TECHNO	Sh. Gautam Achary	03/09/2022	11/10/2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COM) 6/2022	PUNJAB & SIND BANK VS ALKA NARAYAN	Sh. Sudhir Kumar Sing	04/01/2022	18/10/2023
		CS (COM) 540/2020	NUTRIGO FEED VS ANITA BIOCEUTICALS	Sh. C. M. Verma	20/11/2020	19/10/2023
		CS (COM) 173/2023	UNION BANK OF INDIA VS SHREE OM CREATION	Sh. Sandeep Son	27/03/2023	21/10/2023
		CS (COM) 269/2023	UNION BANK OF INDIA VS ANIL KR SHARMA	Sh. Sandeep Son	22/05/2023	21/10/2023
		CS (COM) 342/2023	VISHAL BATRA VS MCD	Sh. Vidya Sagar	18/07/2023	21/10/2023
		CS (COM) 152/2023	RAHUL JAIN VS IFTIKHAR AHMED	Sh. Ankit Rana	20/03/2023	26/10/2023
		CS (COM) 61/2023	CANARA BANK VS KAMAL KOHLI	Sh. Puneet Panka	08/02/2023	27/10/2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COM) 468/2023	MOHD AZAM VS NEELAM SAINI	Sh. Anil Kumar Singh	20/09/2023	31/10/2023
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL			
42	SH.VINOD YADAV	CS/COMM/8 91/22	Kushagra Agarwal Vs. Alenit Chemicals LLP	Puneet Bajaj	22.11.22	03.10.23
		CS/COMM/1 41/23	Smt. Poonam Vs. Tata AIG General Insurance Co. Ltd.	Shashi Jaiswal	21.02.23	04.10.23
		CS/COMM/2 23/19	Tushar Tayal Vs. Punit Bhola	Rohit Jain	23.07.19	05.10.23
		CS/COMM/1 93/21	M/s Renaissance Aqua Sports Pvt. Ltd. Vs. M/s S.K Integrated Consultants & Ors.	D.R Jain	09.03.21	05.10.23
		CS/COMM/1 94/21	M/s Renaissance Aqua Sports Pvt. Ltd. Vs. M/s S.K Integrated Consultants & Ors.	D.R Jain	09.03.21	05.10.23

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/247/19	M/s Anjala Exhibitors Pvt. Ltd. Vs. M/s Immarat Construction & Ors.	Amulya Dhingra	20.08.19	06.10.23
		CS/COMM/167/19	Noble Institute of Professional Studies Vs. Bharati Vidyapeeth Deemed	Yogesh Kr. Verma	04.06.19	09.10.23
		CS/COMM/46/22	Simta Clear Coats Pvt. Ltd. Vs. Mozart Impex Pvt. Ltd.	Ishani Banerjee	11.01.22	09.10.23
		CS/COMM/965/22	Simta Clear Coats Pvt. Ltd. Vs. Mozart Impex Pvt. Ltd.	Vinay Kr. Jha	21.12.22	09.10.23
		CS/COMM/246/23	Aarti Goyal Vs. Chetan Pahwa & Anr.	Nitin Ahlawat	03.04.23	09.10.23
		CS/COMM/215/19	Delhi Mediart Pvt. Ltd. Vs. M/s Shiv Medicos & Anr.	Takrim Ahsan Khan	26.07.19	10.10.23
		CS/COMM/259/20	M/s Shiv Medicos & Anr. Vs. Delhi Mediart Pvt. Ltd.	Akshay Mahajan	10.12.20	10.10.23

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/477/22	Vandana Sahnii Vs. HDFC Ergo General Insurance Co. Ltd.	Navneet Goyal	02.06.22	10.10.23
		CS/COMM/295/19	M/s Ask Automotive Pvt. Ltd. Vs. Vinod	Pramod Kr. Singh	04.09.19	11.10.23
		CS/COMM/247/19	M/s Anjala Exhibitors Pvt. Ltd. Vs. M/s Immarat Construction & Ors.	Amulya Dhingra	20.08.19	12.10.23
		CS/COMM/386/21	Edgetech Air Systems Pvt. Ltd. Vs. Envicon Technologies India Pvt. Ltd.	Harshit Sharma	06.08.21	12.10.23
		CS/COMM/93/20	M/s BPE Electronic Services Pvt. Ltd. Vs. M/s Heritage Foods Ltd.	Amit Sharma	04.03.20	17.10.23
		CS/COMM/221/20	Jai Kr. Vs. Haufen Trading Pvt. Ltd.	Mayank Gakkhar	23.11.20	17.10.23
		CS/COMM/66/23	Manglam Embroideries Pvt. Ltd. Vs. Nipur Jain	Varun Dhingra	24.01.23	17.10.23

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/157/21	Sarthak International Vs. Shree Balaji Enterprises	Sumit Gaba	25.02.21	18.10.23
		CS/COMM/211/21	Rakesh Gupta Vs. Blue Raising Entertainment & Ors.	Rajeev Bansal	17.03.21	18.10.23
		CS/COMM/585/22	RSPL Ltd. Vs. GTM Jewellery Mart	Anil Kr. Sahu	25.07.22	18.10.23
		CS/COMM/616/21	Ravi Kr. Jain Vs. Footprints Childcare P. Ltd.	Munish Gupta	12.11.21	19.10.23
		CS/COMM/727/22	Auto Logistics India Vs. The New India Assurance Co. Ltd.	Daljeet Singh	08.09.22	19.10.23
		CS/COMM/141/23	Smt. Poonam Vs. Tata AIG General Insurance Co. Ltd.	Shashi Jaiswal	21.02.23	19.10.23
		CS/COMM/191/21	M/s C.L Product (India) Ltd. Vs. M/s M.K Industries	Neha Rai	09.03.21	20.10.23

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/470/21	M/s Padma Singh Vs. M/s ADO (India) P. Ltd.	Omvir Singh	16.09.21	20.10.23
		CS/COMM/170/23	M/s Kumar Trading Co. Vs. M/s Paragon Paper Industries	Jagriti Jain	04.03.23	21.10.23
		CS/COMM/52/20	M/s Indu Arts Vs. M/s Gowtham Cotton Karur, India & Ors.	S. K Sharma	31.01.20	25.10.23
		CS/COMM/266/22	Swift Secritas (P) Ltd. Vs. MBS School of Planning Architecture	Sunil Goyal	18.04.22	25.10.23
		CS/COMM/28/20	M/s Rajdhani Flour Mills Ltd. Vs. Brajesh	Sanjay Kr. Mishra	20.01.20	26.10.23
		CS/COMM/499/21	Shivesh Udhog Pvt. Ltd. Vs. Anuj Dayal	Sahil Ralli	27.09.21	27.10.23
		CS/COMM/253/22	Gaurav Gupta Vs. Hemant Grover & Anr.	Rajeev Saini	13.04.22	27.10.23

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS/COMM/163/23	Harish Kr. Vs. Kashim Ahmed	Rakesh Kr.	03.03.23	30.10.23	
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 141/2023	UNION BANK OF INDIA VS M/S RIMJHIM SHRANGAR BEAUTY PARLOUR	PURVIT JAIN	23.03.2023	03.10.2023
			CS COMM. 211/2023	UNION BANK OF INDIA VS PAWAN MISHRA	ARVIND SINHA	28.04.2023	03.10.2023
			CS COMM. 72/2023	VVV STRUCTURE TECHNOLOGIE S P. LTD. VS M/S IDEATOR ENGINEERING P. LTD.	KARTICKAY MATHUR, MUKUL VATS	14.02.2023	03.10.2023
			CS COMM. 16/2023	IDEATOR ENGINEERING P. LTD. VS VVV STRUCTURE TECHNOLOGIE S P. LTD.	MUKUL VATS, KARTICKAY MATHUR	16.05.2023	03.10.2023
			CS COMM. 267/2023	SUNIL KUMAR VS TAMTA CONSTRUCTION	DHEERAJ KR. NAYAL	01.06.2023	04.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 222/2021	M/S ATANSH FREIGHT LINE P. LTD. VS M/S GLOBAL LOGISTIX RESOLUTION	ANSH MEHRA	23.09.2021	12.10.2023
		CS COMM. 253/2023	SUNIL AGARWAL VS M/S AVS ENTERPRISES	TILAK RAJ, SHARISH KAUSHIK	27.05.2023	12.10.2023
		CS COMM. 539/2022	INDIAN OVERSEAS BANK VS M/S NEW MAHAJAN STATIONARY	S.K. JHA	01.12.2022	16.10.2023
		CS COMM. 8/2023	CANARA BANK VS ROHIT VIRMANI	KARTIK SINGHAL	05.01.2023	16.10.2023
		CS COMM. 500/2022	BANK OF BARODA VS M/S MANIK MEDICAL STORE	SHWETA BAKSHI	18.10.2022	17.10.2023
		CS COMM. 109/2023	PUNJAB NATIONAL BANK VS M/S GOLDEN SAPPHIRE INTERNATIONAL	SAURAB BHASIN	07.03.2023	17.10.2023
		CS COMM. 174/2020	IDBI BANK LTD. VS KUNAL TREHAN	SAKSHAM MITTAL, RAKESH KUMAR	18.11.2020	19.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 236/2023	STATE BANK OF INDIA VS BABITA PAREEK	KULDEEP	10.05.2023	25.10.2023
		CS COMM. 237/2023	STATE BANK OF INDIA VS AJAY KUMAR	KULDEEP	10.05.2023	25.10.2023
		CS COMM. 562/2022	VIKRAN DIWAN VS UNIQUE PHARMA	PUNEET SINGHAL, VIKRAM SINGH	21.12.2022	26.10.2023
		CS COMM. 426/2022	SUNIL SINGHVI VS AIRWILL SMART CITY P. LTD.	VIKRAM GULIA	13.09.2023	30.10.2023
		CS COMM. 230/2023	GURBINDER SINGH VS HDFC BANK	RAKESH SURI, SIMRAN VERMA	08.05.2023	31.10.2023
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02	CS (Comm) / 524/2022	TAJINDER KAUR VS JAGMEET SINGH	Mr. Varun Mehlawat	07/11/2022	06.10.2023
		CS (Comm.)/523/2022	SUSHAN KUMAR SINGH VS RAMIZ ALAM KHAN	Mr. Bibhuti Kumar Singh	07/11/2022	09.10.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (Comm.)/138/2021	INDIAN BANK VS RAM NARAYAN SAH	Mr. Jasdev Singh	30/03/2021	10.10.2023
		CS (Comm.)/510/2022	AMIT SAMANTA VS OYO HOTEL	Mr Arun Kumar Roy	20/10/2022	10.10.2023
		CS (Comm.)/344/2023	BANK OF BARODA VS PRATIBHA ROY	Ms. Sudha Shukla	25/07/2023	13.10.2023
		CS (Comm.)/453/2022	CANARA BANK VS VIKAS SHARMA	Ms. Vandana Bhatia	22/09/2022	13.10.2023
		CS (Comm.)/274/2022	SHR LIFESTYLES VS R.S. APPARELS	Mr. Pankaj Parekh	01/06/2022	17.10.2023
		CS (Comm.)/177/2023	ICICI BANK VS SONIA AHLUWALIA	Mr. Rajeev Kumar Ranjan	13/04/2023	18.10.2023
		CS (Comm.)/110/2023	GLOBAL WATER SOLUTIONS VS KANON ENVIRONTECH	Mr. Praveen chandra	03/03/2023	25.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Cs (Comm.)/154/2023	RAMA SURJI VS NISHTHA ARORA KAKKAR	Mr. Rahul Madhwani	27/03/2023	26.10.2023
		CS (Comm.)/155/2023	RAMA SURJI VS PETUNIA BEAUTY	Mr. Rahul Madhwani	27/03/2023	26.10.2023
		CS (Comm.)/215/2023	AAYUSH KUMAR SHUKLA VS CUBICAL LAB	Mr. Raj Kumar Mahto	27/04/2023	27.10.2023
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS(COMM)/240/2023	CANARA BANK VS PURAN	AKSHAY BEDI	10.05.2023	06.10.2023
		CS(COMM)/60/2021	PUNJAB NATIONAL BANK VS RAM CHANDRA SHARMA	KK MUDGIL	15.02.2021	12.10.2023
		CS(COMM)/42/2021	M/S SUNRISE EMBEDDED SOLUTION VS GRAFFITI SIGNGRAFFI	ANUPAM DWIVEDI	06.02.2021	14.10.2023
		CS(COMM)/141/2023	ADMISSION OVERSEAS VS RAVI NAIK	VARUN BEDI	01.04.2022	21.10.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS(COMM)/52/2023	VIRENDER KHATRI VS PUNJAB NATIONAL BANK	BALDEV SRAJ	28.01.2023	25.10.2023
		CS(COMM)/21/2021	INTERCONTINENTAL CONSULTANTS VS KAMALADITYA	RUPALI CHATURVEDI	18.01.2021	30.10.2023
		CS(COMM)/22/2021	INTERCONTINENTAL CONSULTANTS VS KAMALADITYA	RUPALI CHATURVEDI	18.01.2021	30.10.2023
		COUNTER CLAIM/454/2021	INTERCONTINENTAL CONSULTANTS VS KAMALADITYA	AAMIR ZAFAR	18.12.2021	30.10.2023